

FOR DISPOSAL IN NATIONAL LOK ADALAT HELD ON 09.07.2016 (for the cases relating to Electricity/ Water/ Telephone/ Public Utility Disputes)						
District Legal Services Authority- Palamau						
Total taken up cases	370	Total disposal cases	332	Total settlement amount	Rs. 9,96,095 /-	
Pre Litigation Cases			Pending cases			
Subject / nature of cases	Taken up	Disposal	Settlement Amount (Rs.)	Taken up	Disposal	Settlement Amount (Rs.)
Electricity	Nil	Nil	Nil	05	03	Nil
Telephone	45	09	12,095/-	Nil	Nil	Nil
Public Utility Disputes (Municipality)	320	320	9,84,000/-	Nil	Nil	Nil
Total	365	329	9,96,095 /-	05	03	Nil

Submitted

Secretary, DLSA Palamau

FOR DISPOSAL IN NATIONAL LOK ADALAT HELD ON 14.05.2016 (for the cases relating to MACT & Insurance matters)						
District Legal Services Authority- Palamau						
	Total taken up cases	12	Total disposal cases	09	Total settlement amount	18,68,212/-
	Pre Litigation Cases			Pending cases		
Subject / nature of cases	Taken up	Disposal	Settlement Amount (Rs.)	Taken up	Disposal	Settlement Amount (Rs.)
MACT	Nil	Nil	Nil	12	09	18,68,212/-
Insurance	Nil	Nil	Nil	Nil	Nil	Nil
Total	Nil	Nil	Nil	12	09	18,68,212/-

- **Services provided by DLSA- Insurance Claims to 414 persons , Claim Amount - Rs. 1,20,31,105/-**

Submitted

Secretary, DLSA Palamau

REPORT OF NPA 2015-16 FOR THE MONTH OF – JUNE 2016

NAME OF THE DISTRICT LEGAL SERVICES AUTHORITY - PALAMAU (JHARKHAND)

1	Focused area chosen by State Legal Services Authority, apart from Fundamental Duties ad strengthening of Village Legal Care and Support Centre		N. A.								
2 (a)	Number of Legal Literacy / awareness [programme conducted at school level relating to		Fundamental Duties				Others topics (specify				
			01				11 (RTE-05, Environmental Protection-02, DP Act-01, MGNREGA-01, Prohibition of Child Law -01 Prohibition of witchcraft Act-01,)				
(b)	Detail of Essay competition organised on the topic of Fundamental Duties		Nil				Nil				
(c)	Number of Legal Literacy / awareness programmes conducted at the community level for woman, government officials, senior citizens professionals and youth etc. on		Fundamental Duties				Others topics (specify				
			03				28 (World Day against Child Labour -01, Free Legal Aid-01, MGNREGA-03, Water Conservation-01, Environmental Protection-02, Dowry Prohibition Act-01, Mediation-02, Prohibition of witchcraft Act-02, Food Security-01 , NALSA Seven schemes-14)				
3 (a)	No. of Legal Services Clinics/ Village Legal care and support centre	College/ university		Village		Community Centre		Courts		Jail	
		Existing	Newly set up during the month	Existing	Newly set up during the month	Existin g	Newly set up during the month	Existing	Newly set up during the month	Existing	Newly set up during the month
		Nil	Nil	18	Nil	Nil	Nil	Nil	Nil	1	Nil
(b)	Village Legal care	College/ university		Village		Community Centre		Courts		Jail	

	and support centre manned by PLVs & Panel Lawyers	NA	Manned by PLVs & Panel Lawyers	NA	NA	Manned by PLVs & Panel Lawyers
(c)	No. of persons visited the Legal services Clinics / Village Legal care & Support centre	College/ university	Village	Community Centre	Courts	Jail
		NA	328	NA	NA	40
(d)	No. of persons provides assistance in legal services clinics / village legal care & Support centre	College/ university	Village	Community Centre	Courts	Jail
		N.A.		NA	NA	40
(e)	Nature of Legal Services provided in legal services clinics/ village legal care & support centre viz. (a) advice (b) Filing/ preparation applications (c)Filing of cases in the courts (d) referred to the legal services authority	College/ university	Village	Community Centre	Courts	Jail
			(a) - 218 (b) - 73 (c)- Nil (d) -01 (e) - 17			a. 40

	(e) Accessing benefits under Govt Schemes (f) grievances settled through PLV /panel lawyers / counseling (g) others specify		(f) -19 (g) others – Nil			
(f)	Whether complaint boxes have been fixed? If yes no. and nature of complaint received	NA	Yes , Nil	NA	NA	Yes . Nil
(g)	Number of complaint resolved	NA	N.A.	NA	NA	Nil
(h)	Time taken in resolution of complaint : -	NA	NA	NA	NA	NA
4	No. of cases disposed of	Lok Adalat		Mediation	Conciliation	Plea bargaining
		TOTAL- 136 cases /matters {(Litigation- 119 , Pre. Litigation-17) Civil Court cases- 60. Executive court cases-60}		25	09	Nil
5	Mobile Lok Adalat	No. of Mobile Lok Adalat		Number & nature of cases taken	Number & nature of cases disposed of	
		N i l		NA	NA	

6	No. of visit made during the month to ensure that legal rights of the inmates are not lost on account of lack of information and assistance and support to enforce those rights	Jails/ correctional homes	Children' s home	Observation home	Psychiatric homes	Protection home	Boarding school
		08	No such home in this district	No such home in this district	No such home in this district	No such home in this district	No such home in this district
	No of inmates helped	40	NA	NA	NA	NA	NA
	Nature of assistance given (give brief description)	Legal advice was given to 40 UTPS in their court cases	NA	NA	NA	NA	NA
7	Number & methods of legal Awareness camps / campaign organised	Melas / Exhibition	Street plays	Radio /TV	Other (specify)		Total
		Nil	Nil	Nil	12 Legal Awareness Camps Organised- at school level 17 Legal Awareness camps were organised at community level 14- special Legal services camps on NALSA seven Schemes Total- 43 Programmes	43 Legal Awareness Camps organized	

Submitted

Secretary, DLSA

Palamau (JHARKHAND)

Mediation Centre Palamau

Performance report of Individual mediators since inception till 30th June 2016.

Sl. No.	Name of the Mediators	Date of Training	Name of the Trainer	No. of the Cases referred for mediation	No. of Successful Mediations	Cases not settled	Non Starter	Whether active and interested in continuing as mediator
1.	Sri Shashi Bhushan	10.01.2009 to 14.01.2009	Not Available	88	42	42	Nil	Yes
2.	Sri Subodh Kumar Sinha	14.02.2009 to 18.02.2009	Not Available	97	32	59	Nil	Yes
3.	Sri Dinesh Chandra Pandey	26.02.2012 to 01.03.2012	Not Available	106	46	53	Nil	Yes
4.	Smt. Veena Mishra	13.05.2012 to 17.05.2012	Not Available	80	33	38	Nil	Yes
5.	Md. Hussain Waris	13.05.2012 to 17.05.2012	Not Available	105	31	59	Nil	Yes
6.	Sri Satyendra Kumar Singh	17.07.2012 to 21.07.2012	Not Available	87	36	42	Nil	Yes
7.	Sri Satish Kumar Dubey	17.07.2012 to 21.07.2012	Not Available	110	51	52	Nil	Yes
8.	Sri Kumar Shivaji Singh	22.08.2012 to 26.08.2012	Not Available	94	29	52	Nil	Yes

Submitted

Coordinator
Mediation Centre Palamau

Chairman,
DLSA Palamau